

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5562  
ANSWERED ON:29.04.2010  
ELECTORAL REFORMS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is contemplating some electoral reforms in view of the decreasing poll percentage;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make voting compulsory under the electoral reforms; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): The proposals for electoral reforms before the Government are not in terms of any decrease in poll percentage.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.